

**Central Administrative Tribunal
Principal Bench
New Delhi**

**RA No.192/2019
in
OA No.2830/2019**

This the 5th day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Radha Charan ... Applicant

Versus

Union of India & others ... Respondents

O R D E R (in circulation)

Justice L. Narasimha Reddy, Chairman :

The OA was dismissed on the ground of limitation. The applicant is not able to point out any serious defect or error of law.

2. We do not find any merit in the RA. The same is accordingly rejected, in circulation.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/as/